

SECURITIES APPELLATE TRIBUNAL, MUMBAI
DAILY BOARD FOR 22.3. 2010 at 11.00 A. M.

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	Result/ Remark
1.	110/2009	Mr. Adolf Pinto	Dr. S. K. Jain, CS	SEBI	Mr. Kumar Desai	Further Hearing	8.2.2010	
2.	111/2009	Ms. Gillian Pinto	Dr. S. K. Jain,CS	SEBI	Mr. Kumar Desai	Final Hearing	8.2.2010	
3.	112/2009	Mr. Kenneth Pinto	Dr. S. K. Jain, CS	SEBI	Mr. Kumar Desai	Final Hearing	8.2.2010	
4.	148/2009	M/s. Galaxy Broking Ltd. (Anil Gandhi, Director)	Mr. Ronak Davada, CA	SEBI	Mr. Kumar Desai	Final Hearing	8.2.2010	
5.	163/2009	M/s. Galaxy Broking Ltd. (Anil Gandhi, Director)	Mr. Ronak Davada, CA	SEBI	Mr. R. S. Loona	Final Hearing	8.2.2010	
6.	MA. No. 108/2009 & A. No. 226/2009	M/s. Sanchay Fincom Ltd.	Mr. Vinay Chauhan	SEBI	Mr. Kumar Desai	Final Hearing	8.2.2010	
7.	217/2009	Kapil Bhuptani	Mr. Ramesh Mishra,CS	SEBI	Mr. kumar Desai	Final Hearing	8.2.2010	
8.	285/2009	Akshay Pravin Sanghavi	Mr. Zal Andhyarujina	SEBI	Mr. Shiraz Rustomjee	Final Hearing	10.3.2010	
9.	11/2010	Vijay Bhagwandas & Co.	Mr. Vinod Parekh	SEBI	Mr. Shiraz Rustomjee	Final Hearing	10.3.2010	

Registrar

Note: No request for adjournment shall be entertained.

By order

Registrar

